

TENDER NOTICE/SALE NOTICE

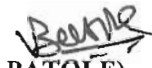
Under the orders of the Hon'ble High Court of Rajasthan at Jaipur Bench, Jaipur sealed tenders are invited for sale of the following properties belonging to **M/s Lok Vikas Finance Corporation Limited (In Liquidation)**, Jaipur (Rajasthan) on **"AS IS WHERE IS AND WHATEVER THERE IS BASIS"**:-

| Lot wise | Particulars of property | Reserve price(Rs.) | Earnest Money Deposit(Rs) | Inspection date | Last date of receipt of Tender upto 5.00PM. | Date of opening |
|-----------|--|--------------------|---------------------------|---------------------------------------|---|---------------------------|
| Lot No. I | Land & Buldg. & Furniture having Plot Area 167.29 Sq.mtr..situated at Lokvikas Bhawan, Plot No.114,Indira Colony,Sawai Madhopur,Rajasthan | 54,62,400/- | 5,46,300/- | 20.09.2018. From 10.30 AM to 5.00 P.M | 30.09.2018 | 01.10.2018. at 11.00 A.M. |
| Lot No.II | Land & Buldg. & Furniture having actual Plot Area 152.8843 Sq.mtr..situated at Lokvikas Bhawan, NH-8,Near Bhagatji Poly Clinic & Multi Speciality Centre,PG College,Town,Kotputli, Distt.Jaipur(Raj.). | 1,02,14,800 /- | 10,21,500/- | 21.09.2018.From 10.30 AM to 5.00 P.M. | 30.09.2018 | 01.10.2018 at 12.30 P.M. |

The terms and conditions of the sale along with Tender Form can be obtained from the Official Liquidator's office on payment of **Rs.1000/-** (Rupees One Thousand only) in cash (non-refundable and non-adjustable) during office hours. The offers can be made stating the price and should be strictly in accordance with the terms and conditions of the sale.

The E.M.D. for each property payable at Jaipur in favour of **"OFFICIAL LIQUIDATOR OF M/S LOK VIKAS FINANCE CORPORATION LIMITED (IN LIQUIDATION)**. Any offer in violation of the terms and conditions of sale shall not be considered. The last date of receipt of the Sealed Tender is **30th September, 2018 upto 5.00 P.M.** in the Office of Official Liquidator, Jaipur. The Tender shall be opened before the Official Liquidator on **01.10. 2018 at the aforesaid time** after opening the tenders in the office of the Official Liquidator, Jaipur when the offerers may raise/revise their offers upwards. The sale shall be subject to the confirmation of the Hon'ble High Court. The purchaser will be liable to pay all local duties and taxes. Any other details, enquiries can be made from the office of Official Liquidator at the address given below during office hours. The Official Liquidator with the permission of the Hon'ble High Court of Rajasthan at Jaipur Bench, Jaipur has a right to reject any or all the offers received without assigning any reason.

JAIPUR
DATED: 06.09.18


(U.S.PATOLE)
OFFICIAL LIQUIDATOR
ATTACHED TO RAJASTHAN HIGH COURT
CORPORATE BHAWAN, G/6-7, RESIDENCY
AREA, CIVIL LINES, JAIPUR-302001.PHONE
NO.0141-2981913, 2981914